GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1105 TO BE ANSWERED ON 8TH FEBRUARY, 2021

JOB LOSS DUE TO COVID-19

1105. SHRI NAMA NAGESWARA RAO:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any plans to provide/ restore jobs to those who lost their jobs due to the impact of Covid-19 pandemic;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide adequate financial support to the affected companies so that the jobs lost due to the impact of pandemic may be restored or new jobs are created; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): Aatmanirbhar Bharat Rozgar Yojana (ABRY) Scheme has been launched by the Government to incentivize creation of new employment along with social security benefits and restoration of loss of employment during COVID-19 pandemic. This scheme being implemented through the Employees Provident Fund Organisation (EPFO), reduces the financial burden of the employers of various sectors/industries including MSMEs and encourages them to hire more workers. Under ABRY, Government of India is crediting both the employees' share (12% of wages) and employers share' (12% of wages) of contribution payable or only the employees' share, depending on employment strength of the EPFO registered establishments. To boost employment and livelihood opportunities for migrant workers returning to villages, in the wake of COVID-19 outbreak, Government of India has launched Garib Kalyan Rojgar Abhiyaan (GKRA) on 20th June 2020.

Government of India under PM- SVANidhi Scheme has facilitated collateral free working capital loan upto Rs.10,000/- for one-year tenure to street vendors, to resume their businesses.

Under Pradhan Mantri Garib Kalyan Yojana (PMGKY), Government of India has contributed both 12% employer's share and 12% employee's share under Employees Provident Fund (EPF), totaling 24% of the wage for the wage month from March to August, 2020 for the establishments having upto 100 employees with 90% of such employees earning less than Rs. 15000/-. Under the PMGKY scheme Rs 2567.66 crore was credited in EPF accounts of 38.82 lakhs eligible employees.

The unemployment benefit under the Atal Beemit Vyakti Kalyan Yojana being implemented by the Employees' State Insurance Corporation (ESIC) has been enhanced to 50% from 25% of the average wage, payable upto 90 days, along with relaxation of eligibility conditions to claim the benefit.

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